GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 588 TO BE ANSWERED ON 20.07.2022

UNMANNED SLEEPER COACHES

588. SHRI A.K.P. CHINRAJ:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is true that sleeper coaches S1-S9 in train 12665 on May 24, 2022 from Chennai Egmore Railway station was left unmanned without Travelling Ticket Examiners (TTEs);

(b) if so, the details thereof;

(c) whether there is any provision under Railway Act that the reserved coaches can be left unmanned by the TTEs;

(d) if so, the details thereof; and

(e) whether any action has been taken against the TTEs for not attending reserved coaches in Train 12665 on May 24, 2022 and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e) A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 588 BY SHRI A.K.P. CHINRAJ TO BE ANSWERED IN LOK SABHA ON 20.07.2022 REGARDING UNMANNED SLEEPER COACHES.

(a) & (b) The train number 12665 covers a distance of more than 2400 kilometer from Howrah to Kanyakumari over a span of three days. Manning in this train is done leg wise by four zonal Railways. In the first leg of journey, all the Sleeper Class coaches of the said train were manned, however, during the last two legs of journey, from Chennai to Madurai and from Madurai to Kanyakumari, sleeper class coaches remained either partially manned or unmanned due to shortage of ticket checking staff.

(c) & (d) No Sir. The reserved coaches of the trains are supposed to be manned as per the extant norms.

(e) Since the ticket checking staff performed their assigned duty, no action is required to be taken against them.

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